

(b) if so, whether there are any Vice-Chancellors in any one of the Indian Universities who have crossed this age limit and are continuing on regular basis ; and

(c) if so, the particulars thereof and the reasons therefor ?

**THE MINISTER OF EDUCATION (SHRI K.C. PANT)** (a) : The Government have accepted the principle that the age of retirement of Vice-Chancellors should be 65 years. A provision to this effect has been made in the Acts/Statutes of all the Central Universities, except that of the Banaras Hindu University. In the case of teachers, it was decided that the age of superannuation should be 60 years and that no extension in service should be given beyond the age of superannuation. It has however been suggested to the universities that, they could, if they so desire, re-employ distinguished teachers who had superannuated, for a limited period, but such re-employment should not be continued beyond 65 years of age.

(b) and (c), In the Central Universities, there is no Vice-Chancellor at present who has crossed the age of retirement. In the case of State Universities, provision for the age of retirement of the Vice-Chancellor has to be made in the relevant Acts/Statutes of the Universities by the State Governments concerned. Information about the provision existing in the Acts and Statutes of all the State Universities, or about the age of the existing incumbents of the Office of Vice-Chancellors in those Universities, is not available. As far as institutions deemed to be Universities are concerned, according to information available, the present Vice-Chancellors of Gurukul Kangri Viswavidyalaya, Hardwar and Sri Satya Sai Institute of Higher Learning, Prasanti Nilayam, are beyond the age of 65 years.

#### **Connecting Vadinar Port with Railway Line**

260. **SHRI MOHANLAL PATEL** : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a great demand to

connect Vadinar Port with railway line ; and

(b) if so, the action taken by Government in this direction ?

**THE MINISTER OF RAILWAYS (SHRI BANSI LAL)** : (a) Yes, Sir.

(b) The State Govt. of Gujarat have been advised that the Railway will be able to undertake the survey for the proposed line to Vadinar port at the cost of the Kandla Port Trust, if they have plans for constructing a deep water berth at Vadinar, requiring a direct B.G. link to serve the port.

#### **Delinking of Degrees and Jobs for Raising Educational Standards**

261. **SHRI CHITTA MAHATA** : Will the Minister of EDUCATION be pleased to state :

(a) whether the Chairman of the Economic Administration Reforms Commission had suggested to the Central Government regarding delinking of degrees and jobs and imposition of capitation fee on students who could afford it as remedies to raise educational standards in the country ;

(b) if so, decision taken thereon ; and

(c) if not, the reasons therefor ?

**THE MINISTER OF EDUCATION (SHRI K.C. PANT)** : (a) In March 1983, the Chairman, Economic Administration Reforms Commission had suggested that the procedures for recruitment to various organised services under the Government should be modified to relieve the pressure on the higher education system. The specific suggestion made by him was to hold an examination after the +2 stage to select candidates for appointment to various class I services, give them intensive training in subjects appropriate to the needs of public service in colleges or institutions specially set up for the purpose, and to appoint those who qualify in a final examination on the completion of the training to various ser-

vices and posts under the Government. He had also suggested that candidates who qualify in the final examination should be awarded a Bachelor's degree.

(b) and (c). As the matter concerns several agencies, especially those responsible for recruitment, these suggestions have been referred to them for consideration. No decision has been taken on it.

**Memoranda from South Central Railway Employees' Union, Vijayawada**

262. SHRI BASUDEB ACHARIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway Board has received two Memoranda dated 26 and 29 December, 1984 from South Central Railway Employees' Union, Vijayawada ; and

(b) if so, the details thereof and Government's reaction thereon ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Yes, Sir.

(b) In the Memorandum dated 26.12.1984, the Union has demanded regular absorption of women casual labour working in the Engineering Department of Vijayawada Division of South Central Railway. In the second Memorandum dated 29.12.1984, the Union has demanded that instead of appointing the candidates from the panel formed in 1982, casual labour of the adjoining Vijayawada Division, numbering 1600, may be appointed against the vacancies directly in Wagon Repair Shop at Guntapalli.

As regards the first demand, women casual labour are absorbed in regular employment with reference to the length of their employment as casual labour and against regular posts for which they are found suitable.

So far as the second demand is concerned, there is no provision in extant instructions for direct adsorption by screening of casual labour in vacancies in Group D

posts in Workshops. However, the panel of 500 candidates formed for filling Group D vacancies in Guntapalli Workshop includes 290 casual labour who had applied in response to the employment notice for this recruitment. The empanelled candidates will be absorbed as and when regular vacancies arise during the currency of the panel.

It may also be mentioned that South Central Railway Employees' Union is not recognised on the Railways. Recognition has been given to two all-India labour federations. viz., All India Railwaymen's Federation and National Federation of Indian Railwaymen, who represent all categories of railway employees. The issue regarding absorption of casual labour on the Railways is continuously under discussion with the two recognised federations in periodical meetings held under the Permanent Negotiating Machinery and Joint Consultative Machinery Schemes.

[Translation]

**Primary Health Centres during Seventh Plan**

263. SHRI MOOL CHAND DAGA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have taken a decision to provide health service to every Indian by the year 2000 A.D. ; and

(b) if so, the amount of funds allocated and the number of Primary Health Centres proposed to be opened in the country for this purpose in the Seventh Five Year Plan so that this objective could be achieved and other measures being taken to provide medical facilities to all the citizens in every remote village ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) The Steering Group on Health and Family Welfare has recommended establishment of 10,250 additional Primary health centres during the Seventh Five Year Plan. The number of Primary Health Centres to